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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

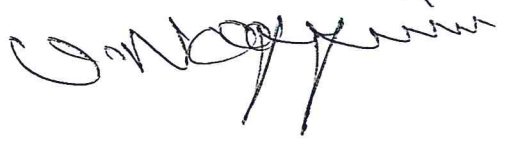
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/219/2017  
NAME OF THE APPLICANT : VILVA PROPERTIES & DEVELOPERS LTD  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

01.	V. NAGARAJAN	PCS for Petitioner.	
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**ORDER**

PCS representing the applicant present. Heard. Order is reserved.

- sel -  
(S VIJAYARAGHAVAN)  
Member(Technical)

- sel -  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc